GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1679 TO BE ANSWERED ON 27th JULY, 2022

PROMOTION OF EXPORT

1679. DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. KRISHNA PAL SINGH YADAV:

PROF. RITA BAHUGUNA JOSHI:

DR. SHRIKANT EKNATH SHINDE:

DR. HEENA GAVIT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any scheme to assist the States in promotion of exports and if so, the details thereof;
- (b) the details of total funds allocated to various States including Uttar Pradesh, Maharashtra and Madhya Pradesh for export promotion, sector and State-wise during each of the last three years and the current year along with the steps taken by the Government to engage the States in export promotion;
- (c) the measures taken by the Government to improve the logistic constraints to achieve the export target of the country; and
- (d) whether the Government has also made provisions for tax rebate for promotion of exports and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) & (b): The Department of Commerce, Government of India is implementing the Trade Infrastructure for Export Scheme (TIES) w.e.f. FY 2017-18 with the objective of assisting Central and State Government agencies in the creation of appropriate infrastructure for growth of exports. Under the scheme, financial assistance in the form of grant-in-aid is provided to Central/State Government owned agencies (or their Joint Ventures with major stake-holding by them) for setting up or up-grading export infrastructure in States/UTs. The scheme can be

availed by States through their implementing agencies, for infrastructure projects with significant export linkages like Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at https://commerce.gov.in/trade-promotion/trade-promotion-assistance/.

Under the TIES, financial assistance for a total of 27 export infrastructure projects have been approved during FY 2019-20 to 2022-23 (till 22nd July, 2022). The State/UT-wise details, including Uttar Pradesh, Maharashtra and Madhya Pradesh, of funds released during last three years are given at Annexure-I.

Further, under "Districts as Export Hubs Initiative" (DEH) of Department of Commerce implemented through Directorate General of Foreign Trade (DGFT), DGFT Regional Authorities work with the States/UTs and the District directly to create institutional mechanisms at the State and District level to facilitate exports of identified products/services from the Districts. District specific Export Promotion Committees have been constituted in all States.

(c): To overcome the infrastructural constraints in logistics, a GIS-based technology platform called PM Gati Shakti National Master Plan(NMP) has been launched with the objective to holistically integrate all multi-modal connectivity infrastructure projects and remove gaps for seamless movement of people and goods including export consignments.

Government has undertaken various measures to mitigate shortage of containers for facilitating export cargo:

- (i) Tracking and tracing mechanism for containers has been enabled through development of a portal by NICDC Logistics Data Services(NLDS) for improving turnaround of containers for increased availability, which is visualized through a dashboard for monitoring
- (ii) FIEO has launched a portal on its website for advance planning and better visibility of realtime demand and supply position of containers and to enable re-positioning of empty containers from locations of surplus to locations of demand
- (iii)CBIC had launched special drive to release abandoned/detained/seized containers through tracking and monitoring of dwell times so as to effectively enhance availability of containers

(d): The duty drawback scheme provides rebate on the incidence of Customs duties on imported inputs and Central Excise duties on domestic inputs that are used in the manufacture of export goods.

The amount disbursed under Duty drawback scheme during the last three years is as below:

Financial	Duty drawback disbursed (Rs. in Crore)*
Year	
2019-20	17,902.71
2020-21	18,128.05
2021-22	23,920.00

Source: *CBIC, Department of Revenue

Further, there is no provision of tax rebate on exports under GST. However, exporters are eligible to claim refund of either (i) tax paid on export of goods or services or both; or (ii) unutilized input tax credit in respect of goods or services or both exported without payment of tax.

The amount of refund under GST provided to exporters on account of export of services with payment of IGST and export of goods and services without payment of IGST is as follows:

Financial	Amount (in Rs. Crores)**
Year	
2019-20	31632.61
2020-21	52050.25
2021-22	66781.89

Source: **CBIC, Department of Revenue

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY OF PART (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1679 FOR ANSWER ON 27.07.2022.

Details of projects approved under TIES {FY 2019-20 to FY 2022-23 (till 22.07.2022)}

Sl. No.	Name of State/UT,	Year	Number of New	TIES fund released
	where project(s) located		projects	(In Rs. Cr.)
			approved	
1.	Karnataka	2019-20	0	2.65*
		2020-21	0	0
		2021-22	0	0.35*
		2022-23	1	5.46**
		Total	1	8.46
2	Kerala	2019-20	1	10
		2020-21	0	0
		2021-22	1	18.09*
		2022-23	0	0
		Total	2	28.09
3	Manipur	2019-20	0	0
		2020-21	0	5.63*
		2021-22	0	0
		2022-23	0	0
		Total	0	5.63
4	Andhra Pradesh	2019-20	0	9.9856*
		2020-21	2	13
		2021-22	0	0
		2022-23	0	0
		Total	2	22.9856
5	Tamil Nadu	2019-20	5	15.91
		2020-21	1	14.4584*
		2021-22	4	22.94
		2022-23	0	2.82**
		Total	10	56.1284
6	Madhya Pradesh	2019-20	0	8.04*
		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	0	8.04
7	Uttar Pradesh	2019-20	0	0.48

		2020-21	0	0
		2021-22	0	0
		2022-23	0	0
		Total	0	0.48
8	Maharashtra	2019-20	0	1.52*
		2020-21	1**	0
		2021-22	0	0
		2022-23	0	0
		Total	1	1.52
9	Tripura	2019-20	0	0
		2020-21	2**	0
		2021-22	0	0
		2022-23	0	0
		Total	2	0
10	West Bengal	2019-20	0	0
		2020-21	0	0
		2021-22	0	6.83*
		2022-23	0	0
		Total	0	6.83
11	Himachal Pradesh	2019-20	0	0
		2020-21	0	0
		2021-22	1	10
		2022-23	0	0
		Total	1	10
12	Haryana	2019-20	1	0
		2020-21	0	6.06*
		2021-22	0	0
		2022-23	0	0
		Total	1	6.06
13	Chandigarh	2019-20	0	0
		2020-21	0	0
		2021-22	0	2.82*
		2022-23	0	0
		Total	0	2.82
14	Assam	2019-20	2	5.7725
		2020-21	0	5.6875*
		2021-22	0	3.96*
		2022-23	0	0
		Total	2	15.42
15	Punjab	2019-20	2	0

	**Funds yet to be disbursed.				
	project/new project approved in previous financial year.				
	*Includes disbursement of subsequent installments for a previously sanctioned				
	Grand Total		27	206.904	
		Total	1	8.87	
		2022-23	0	0	
		2021-22	0	0	
		2020-21	1	8.87	
17.	Sikkim	2019-20	0	0	
		Total	1	9.80	
		2022-23	0	0	
		2021-22	0	0	
		2020-21	0	0	
16	Jharkhand	2019-20	1	9.80	
		Total	3	15.77	
		2022-23	0	0	
		2021-22	1	10	
		2020-21	0	5.77*	
